

Securities Appellate Tribunal  
THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer  
CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :10/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURTCODE-MENTION1006-AT11A.M.**

**46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-11.05AM**

1	SEBI Appeal	47/2021	Mr. Kalpesh Gadhecha Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	48/2021	Mr. Kalpesh Gadhecha Vs. SEBI	Vidhii Partners
	SEBI Appeal	448/2020	Farooq Kasam Hawa and Ors Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	449/2020	Farooq Kasam Hawa and Ors. Vs. SEBI	Shah and Ramaiya Vidhii Partners
Sub Matter :		Misc. Application/0000816/2021		
	SEBI Appeal	32/2021	Harshaben Lakhani Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	33/2021	Harshaben Lakhani Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	34/2021	Gunjan R. Patel Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	35/2021	Gunjan R. Patel Vs. SEBI	Shah and Ramaiya Vidhii Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	36/2021	Babubhai Bambhroliya and Anr. Vs. SEBI	Shah and Ramaiya  Vidhii Partners
	SEBI Appeal	37/2021	Babubhai Bambhroliya and Anr. Vs. SEBI	Shah and Ramaiya  Vidhii Partners
	SEBI Appeal	68/2021	Baldevbhai S. Patel Vs. SEBI	Mr. Nithish Bangera, PCS  Vidhii Partners
Sub Matter :		Misc. Application/0000784/2021		
Sub Matter :		Misc. Application/0000852/2021		
	SEBI Appeal	69/2021	Ramilaben Baldevbhai Patel Vs. SEBI	Mr. Nithish Bangera, PCS-I/B PCS Varada Bhide Vidhii Partners
Sub Matter :		Misc. Application/0000785/2021		
Sub Matter :		Misc. Application/0000853/2021		
	SEBI Appeal	106/2021	Shailesh Baldevbhai Patel Vs. SEBI	PCS Varada Bhide  Vidhii Partners
Sub Matter :		Misc. Application/0000786/2021		
Sub Matter :		Misc. Application/0000854/2021		
	SEBI Appeal	107/2021	Harshadkumar Baldevbhai Patel Vs. SEBI	Ms. Varada Bhide, PCS  Vidhii Partners
Sub Matter :		Misc. Application/0000787/2021		
Sub Matter :		Misc. Application/0000855/2021		
	SEBI Appeal	121/2021	Purvesh M. Shah HUF and Ors Vs. SEBI	Pariman Law Associates  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000065/2021		
	SEBI Appeal	122/2021	Mansukhlal K. Shah HUF and Ors. Vs. SEBI	Parinam Law Associates  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000080/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	172/2021	Baldevbhai S. Patel Vs. SEBI	Mr. Nithish Bangera, PCS  Vidhii Partners
	SEBI Appeal	173/2021	Shailesh Baldevbhai Patel Vs. SEBI	PCS Varada Bhide  Vidhii Partners
	SEBI Appeal	174/2021	Harshadkumar Baldevbhai Patel Vs. SEBI	Ms. Varada Bhide, PCS  Vidhii Partners
	SEBI Appeal	175/2021	Ramilaben Patel Vs. SEBI	Mr. Nithish Bangera, PCS-I/B PCS Varada Bhide Vidhii Partners
	SEBI Appeal	176/2021	M. Mathivanan Vs. SEBI	Ms. Varada Bhide, PCS  Vidhii Partners
	SEBI Appeal	177/2021	N. Mathivanan Vs. SEBI	Ms. Varada Bhide, PCS  Vidhii Partners
Sub Matter :		Misc. Application/0000788/2021		
Sub Matter :		Misc. Application/0000856/2021		
Sub Matter(Disposed) :		Misc. Application/0000146/2022		
	SEBI Appeal	219/2021	Mr. Anil Bhalabhai Bariya Vs. SEBI	Shah And Ramaiya Chartered Accountants Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000205/2021		
Sub Matter(Disposed) :		Misc. Application/0000206/2021		
	SEBI Appeal	220/2021	Mr. Anil Bhalabhai Bariya Vs. SEBI	Shah And Ramaiya Chartered Accountants Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000207/2021		
Sub Matter(Disposed) :		Misc. Application/0000208/2021		
	SEBI Appeal	221/2021	Jayshree Kishor Dholakia Vs. SEBI	None for the Appellant  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000230/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	222/2021	Ms. Jayshree Kishor Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000231/2021		
	Sub Matter(Disposed) :	Misc. Application/0000232/2021		
	SEBI Appeal	223/2021	Mrs. Shalomiben Anilbhai Bariya Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000234/2021		
	Sub Matter(Disposed) :	Misc. Application/0000235/2021		
	SEBI Appeal	224/2021	Mrs. Shalomiben Anilbhai Bariya Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000236/2021		
	Sub Matter(Disposed) :	Misc. Application/0000237/2021		
	SEBI Appeal	225/2021	Mr. Kishorbhai S. Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000238/2021		
	Sub Matter(Disposed) :	Misc. Application/0000239/2021		
	SEBI Appeal	226/2021	Mr. Kishorbhai S. Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000240/2021		
	Sub Matter(Disposed) :	Misc. Application/0000241/2021		
	SEBI Appeal	227/2021	Mrs. Chandrikaben Naranbhai Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000242/2021		
	Sub Matter(Disposed) :	Misc. Application/0000243/2021		
	SEBI Appeal	228/2021	Mrs. Chandrikaben Naranbhai Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000244/2021		
	Sub Matter(Disposed) :	Misc. Application/0000245/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	229/2021	Mr. Rinkeshkumar N. Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000247/2021		
	Sub Matter(Disposed) :	Misc. Application/0000248/2021		
	SEBI Appeal	230/2021	Mr. Rinkeshkumar N. Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000249/2021		
	Sub Matter(Disposed) :	Misc. Application/0000250/2021		
	SEBI Appeal	231/2021	Mr. Kiritbhai Shantilal Shah Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000251/2021		
	Sub Matter(Disposed) :	Misc. Application/0000252/2021		
37	SEBI Appeal	232/2021	Mr. Kiritbhai Shantilal Shah Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000253/2021		
	Sub Matter(Disposed) :	Misc. Application/0000254/2021		
	SEBI Appeal	233/2021	Mr. Gaurang Pathak Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000257/2021		
	Sub Matter(Disposed) :	Misc. Application/0000256/2021		
	SEBI Appeal	234/2021	Mr. Gaurang Pathak Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000259/2021		
	Sub Matter(Disposed) :	Misc. Application/0000260/2021		
	SEBI Appeal	235/2021	Mr. Bimesh Arvindbhai Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000261/2021		
	Sub Matter(Disposed) :	Misc. Application/0000262/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	236/2021	Mr. Bimesh Arvindbhai Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000263/2021		
Sub Matter(Disposed) :		Misc. Application/0000264/2021		
	SEBI Appeal	237/2021	Mr. Manthan Rajendrabhai Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000265/2021		
Sub Matter(Disposed) :		Misc. Application/0000266/2021		
	SEBI Appeal	238/2021	Mr. Manthan Rajendrabhai Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000267/2021		
Sub Matter(Disposed) :		Misc. Application/0000268/2021		
	SEBI Appeal	239/2021	Yogendra J. Prajapati Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000272/2021		
Sub Matter(Disposed) :		Misc. Application/0000273/2021		
	SEBI Appeal	240/2021	Yogendra J. Prajapati Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000274/2021		
Sub Matter(Disposed) :		Misc. Application/0000275/2021		
	SEBI Appeal	241/2021	Mr. Prajapati Nilesh J. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000279/2021		
Sub Matter(Disposed) :		Misc. Application/0000280/2021		
	SEBI Appeal	242/2021	Mr. Prajapati Nilesh J. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000281/2021		
Sub Matter(Disposed) :		Misc. Application/0000282/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	243/2021	Dipakkumar Rajaram Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000287/2021		
	Sub Matter(Disposed) :	Misc. Application/0000288/2021		
	SEBI Appeal	244/2021	Dipakkumar Rajaram Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000289/2021		
	Sub Matter(Disposed) :	Misc. Application/0000290/2021		
	SEBI Appeal	245/2021	Mr. Nikunj Dineshkumar Soni Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000291/2021		
	Sub Matter(Disposed) :	Misc. Application/0000292/2021		
	SEBI Appeal	246/2021	Mr. Nikunj Dineshkumar Soni Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000293/2021		
	Sub Matter(Disposed) :	Misc. Application/0000294/2021		
	SEBI Appeal	247/2021	Manish Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000295/2021		
	Sub Matter(Disposed) :	Misc. Application/0000296/2021		
	SEBI Appeal	248/2021	Manish Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000297/2021		
	Sub Matter(Disposed) :	Misc. Application/0000298/2021		
	SEBI Appeal	249/2021	Mr. Birju Pravinchandra Sanghvi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000308/2021		
	Sub Matter(Disposed) :	Misc. Application/0000309/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	250/2021	Mr. Birju Pravinchandra Sanghvi Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000310/2021		
	Sub Matter(Disposed) :	Misc. Application/0000311/2021		
	SEBI Appeal	251/2021	Mrs. Jayshreeben Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000312/2021		
	Sub Matter(Disposed) :	Misc. Application/0000313/2021		
	SEBI Appeal	252/2021	Mrs. Jayshreeben Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000314/2021		
	Sub Matter(Disposed) :	Misc. Application/0000315/2021		
	SEBI Appeal	253/2021	Mr. Naranbhai J. Panchal Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000316/2021		
	Sub Matter(Disposed) :	Misc. Application/0000317/2021		
	SEBI Appeal	254/2021	Mr. Naranbhai J. Panchal Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000318/2021		
	Sub Matter(Disposed) :	Misc. Application/0000319/2021		
	SEBI Appeal	257/2021	Mr. Ankit Rajeshbhai Rajput Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000328/2021		
	Sub Matter(Disposed) :	Misc. Application/0000329/2021		
	Sub Matter(Disposed) :	Misc. Application/0000332/2021		
	Sub Matter(Disposed) :	Misc. Application/0000333/2021		
	SEBI Appeal	258/2021	Mr. Ankit Rajeshbhai Rajput Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000330/2021		
	Sub Matter(Disposed) :	Misc. Application/0000331/2021		



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	SEBI Appeal	259/2021	Mr. Ronak Nayankumar Shah Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	SEBI Appeal	260/2021	Mr. Ronak Nayankumar Shah Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000334/2021		
	Sub Matter(Disposed) :	Misc. Application/0000335/2021		
	SEBI Appeal	261/2021	MR. HITESH CHINUBHAI SHAH Vs. SEBI	JURIS MATRIX PARTNERS LLP  VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000345/2021		
	Sub Matter(Disposed) :	Misc. Application/0000346/2021		
	SEBI Appeal	262/2021	MR. HITESH CHINUBHAI SHAH Vs. SEBI	JURIS MATRIX PARTNERS LLP  VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000347/2021		
	Sub Matter(Disposed) :	Misc. Application/0000348/2021		
	SEBI Appeal	263/2021	HIRAL MANISH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000349/2021		
	Sub Matter(Disposed) :	Misc. Application/0000350/2021		
	SEBI Appeal	264/2021	HIRAL MANISH Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000351/2021		
	Sub Matter(Disposed) :	Misc. Application/0000352/2021		
	SEBI Appeal	265/2021	Mr. Hiteshkumar Mahipatlal Patel Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000353/2021		
	Sub Matter(Disposed) :	Misc. Application/0000354/2021		
	Sub Matter(Disposed) :	Misc. Application/0000355/2021		
	Sub Matter(Disposed) :	Misc. Application/0000356/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	266/2021	Mr. Hiteshkumar Mahipatlal Patel Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	SEBI Appeal	267/2021	Ravi Dipakbhai Joshi Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000357/2021		
	Sub Matter(Disposed) :	Misc. Application/0000358/2021		
	SEBI Appeal	268/2021	Ravi Dipakbhai Joshi Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000359/2021		
	Sub Matter(Disposed) :	Misc. Application/0000360/2021		
	SEBI Appeal	269/2021	Mr. Pratikbhai Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000361/2021		
	Sub Matter(Disposed) :	Misc. Application/0000362/2021		
	SEBI Appeal	270/2021	Mr. Pratikbhai Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000363/2021		
	Sub Matter(Disposed) :	Misc. Application/0000364/2021		
	SEBI Appeal	271/2021	Hareshkumar P. Patel Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000372/2021		
	Sub Matter(Disposed) :	Misc. Application/0000373/2021		
	SEBI Appeal	272/2021	Hareshkumar P. Patel Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000374/2021		
	Sub Matter(Disposed) :	Misc. Application/0000375/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	273/2021	Mr. Amit Dipakbhai Gajjar Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000376/2021		
	Sub Matter(Disposed) :	Misc. Application/0000377/2021		
	SEBI Appeal	274/2021	Mr. Amit Dipakbhai Gajjar Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000378/2021		
	Sub Matter(Disposed) :	Misc. Application/0000379/2021		
	SEBI Appeal	275/2021	Mr. Shah Chirag Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000380/2021		
	Sub Matter(Disposed) :	Misc. Application/0000381/2021		
	SEBI Appeal	276/2021	Mr. Shah Chirag Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000382/2021		
	Sub Matter(Disposed) :	Misc. Application/0000383/2021		
	SEBI Appeal	277/2021	Rohitkumar Shantilal Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000389/2021		
	Sub Matter(Disposed) :	Misc. Application/0000390/2021		
	SEBI Appeal	278/2021	Rohitkumar Shantilal Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000391/2021		
	Sub Matter(Disposed) :	Misc. Application/0000392/2021		
	SEBI Appeal	279/2021	Mrs. Manisha Rajendra Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000394/2021		
	Sub Matter(Disposed) :	Misc. Application/0000393/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	280/2021	Mrs. Manisha Rajendra Modi Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000395/2021		
Sub Matter(Disposed) :		Misc. Application/0000396/2021		
	SEBI Appeal	281/2021	Mr. Devangkumar Arvindkumar Jani Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000401/2021		
Sub Matter(Disposed) :		Misc. Application/0000402/2021		
	SEBI Appeal	282/2021	Mr. Devangkumar Arvindkumar Jani Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000403/2021		
Sub Matter(Disposed) :		Misc. Application/0000404/2021		
	SEBI Appeal	283/2021	Mr. Rajendra Dahyalal Pathak Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000405/2021		
Sub Matter(Disposed) :		Misc. Application/0000406/2021		
Sub Matter(Disposed) :		Misc. Application/0000408/2021		
	SEBI Appeal	284/2021	Mr. Rajendra Dahyalal Pathak Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000407/2021		
	SEBI Appeal	285/2021	Mihir Consultancy and Trading Company Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000460/2021		
Sub Matter(Disposed) :		Misc. Application/0000461/2021		
	SEBI Appeal	286/2021	Mihir Consultancy and Trading Company Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000462/2021		
Sub Matter(Disposed) :		Misc. Application/0000463/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	287/2021	Pranatpal Tradelink Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000464/2021		
	Sub Matter(Disposed) :	Misc. Application/0000465/2021		
	SEBI Appeal	288/2021	Pranatpal Tradelink Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000466/2021		
	Sub Matter(Disposed) :	Misc. Application/0000467/2021		
	SEBI Appeal	289/2021	Mainak Comtrade Private Limited Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000468/2021		
	Sub Matter(Disposed) :	Misc. Application/0000469/2021		
	SEBI Appeal	290/2021	Mainak Comtrade Private Limited Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000470/2021		
	Sub Matter(Disposed) :	Misc. Application/0000471/2021		
	SEBI Appeal	291/2021	Taru Pallav Projects Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000472/2021		
	Sub Matter(Disposed) :	Misc. Application/0000473/2021		
	SEBI Appeal	292/2021	Taru Pallav Projects Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000474/2021		
	Sub Matter(Disposed) :	Misc. Application/0000475/2021		
	SEBI Appeal	293/2021	Mr. Tosif Yunusbhai Amroniya Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000487/2021		
	Sub Matter(Disposed) :	Misc. Application/0000488/2021		

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THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Member

CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :10/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	294/2021	Mr. Tosif Yunusbhai Amroniya Vs. SEBI	Juris Matrix Partners LLP  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000489/2021		
	Sub Matter(Disposed) :	Misc. Application/0000490/2021		
	SEBI Appeal	295/2021	Bhavesh Ishwarlal Panchasara Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000491/2021		
	Sub Matter(Disposed) :	Misc. Application/0000492/2021		
	SEBI Appeal	296/2021	Bhavesh Ishwarlal Panchasara Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000493/2021		
	Sub Matter(Disposed) :	Misc. Application/0000494/2021		
	SEBI Appeal	297/2021	Mr. Rahim Umarbhai Ravkarda Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000495/2021		
	Sub Matter(Disposed) :	Misc. Application/0000496/2021		
	SEBI Appeal	298/2021	Mr. Rahim Umarbhai Ravkarda Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000497/2021		
	Sub Matter(Disposed) :	Misc. Application/0000498/2021		
	SEBI Appeal	299/2021	Dhyana Finstock Limited Vs. SEBI	JURIS LINK  VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000501/2021		
	Sub Matter(Disposed) :	Misc. Application/0000502/2021		

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CIVIL CAUSE LIST OF DATE :10/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	300/2021	Dhyana Finstock Limited Vs. SEBI	JURIS LINK  VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000503/2021		
	Sub Matter(Disposed) :	Misc. Application/0000504/2021		
	SEBI Appeal	303/2021	Priti Jayakarbhair Christian Vs. SEBI	JURIS LINK  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000509/2021		
	Sub Matter(Disposed) :	Misc. Application/0000510/2021		
	SEBI Appeal	304/2021	Priti Jayakarbhair Christian Vs. SEBI	JURIS LINK  Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000511/2021		
	Sub Matter(Disposed) :	Misc. Application/0000512/2021		
	SEBI Appeal	305/2021	Rajeshkumar Christies Vs. SEBI	JURIS LINK  VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000513/2021		
	Sub Matter(Disposed) :	Misc. Application/0000514/2021		
	SEBI Appeal	306/2021	Rajeshkumar Christies Vs. SEBI	JURIS LINK  VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000515/2021		
	Sub Matter(Disposed) :	Misc. Application/0000516/2021		
	SEBI Appeal	307/2021	Chetan Marutirao Yangalwar HUF Vs. SEBI	Ms. Varada Bhide, PCS  VIDHI PARTNERS, ADVOCATES

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CIVIL CAUSE LIST OF DATE :10/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>143-ADMDISPOSAL- COURTCODE-DARKFIBRE- AT 11.07 A.M.</u></b>				
2	SEBI Appeal	183/2019	GKN Securities and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
	Misc. Application	234/2019	Ravi Varanasi Vs. SEBI	Manilal Kher Ambalal and Co
	(Main Matter Number :SEBI Appeal/0000324/2019)			
	Misc. Application	235/2019	NAGENDRA KUMAR Vs. SEBI	Manilal Kher Ambalal and Co
	(Main Matter Number :SEBI Appeal/0000325/2019)			
	SEBI Appeal	323/2019	Deviprasad Singh Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor, Sr.Adv. i/b The Law Point
Sub Matter :	Misc. Application/0000233/2019			
	SEBI Appeal	324/2019	Mr. Ravi Varanasi Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :	Misc. Application/0000234/2019			
	SEBI Appeal	325/2019	Mr. Nagendra Kumar Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :	Misc. Application/0000235/2019			



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CIVIL CAUSE LIST OF DATE :10/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	326/2019	Way2wealth Brokers Private Limited Vs. SEBI	Janak Dwarkadas,Sr. Adv.i/bCyrilAmarchandMagaldas Mustafa Doctor,Sr. Adv. i/b The Law Point
	SEBI Appeal	327/2019	M. R. Shashibhushan Vs. SEBI	JanakDwarkadas,Sr.Adv-i/b -CyrilAmarchandMagaldas Mr. Mustafa Doctor, Senior Advocate- i/b The LP
	SEBI Appeal	334/2019	National Stock Exchange of India Limited Vs. SEBI	Somasekhar Sundaresan,Adv. i/b AZB and Partners Rafique Dada,Sr. Adv. i/b The Law Point
	SEBI Appeal	337/2019	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Mr. Anubhav Ghosh, Advocate-i/b The Law Point
	Misc. Application	233/2019	DEVIPRASAD SINGH Vs. SEBI	

(Main Matter Number :SEBI Appeal/0000323/2019)

145-ADMDISPOSAL-COURTCODE-DARKFIBRE- AT 11.07 A.M.

3	SEBI Appeal	332/2019	Ravi Narain Vs. SEBI	Mr. P. N.Modi, Sr. Advocate-i/b-MK Shri RafiqueDada,Sr.Adv.-i/b-TheLawPoint
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CIVIL CAUSE LIST OF DATE :10/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	335/2019	National Stock Exchange of India Ltd. Vs. SEBI	Mr. Darius Khabata, Sr. Advocate-i/bAZB and Partners Mr. Rafique Dada, Sr. Advocate-i/b The Law Point
	SEBI Appeal	338/2019	Chitra Ramakrishna Vs. SEBI	Piyash Raheja, Advocate-i/b- S. Priya, Advocate Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	166/2021	National Stock Exchange of India Limited Vs. SEBI	Mr. Darius Khambata, Senior Advocate Mr. Rafique Dada, Senior Advocate
Sub Matter :		Misc. Application/0000178/2021		
	SEBI Appeal	167/2021	Ravi Narain Vs. SEBI	Mr. P.N. Modi, Senior Advocate Mr. Rafique Dada, Senior Advocate
	SEBI Appeal	168/2021	Ms. Chitra Ramakrishna Vs. SEBI	Mr. Piyush Raheja, Advocate Mr. Rafique Dada, Senior Advocate
	SEBI Appeal	369/2021	OPG Securities Pvt. Ltd. and Ors. Vs. SEBI	Mr. Ravichandra Hegde, Advocate Mr. Mustafa Doctor, Senior Advocate

**147-ADMDISPOSAL-COURTCODE-DARKFIBRE AT 11.07 A.M.**

4	SEBI Appeal	328/2019	Suprehat Lala Vs. SEBI	Mr. Janak Dwarkadas, Sr. Advocate-i/b Joby Mathew Associates Mr. Anubhav Ghosh, Advocate-i/b the Law Point
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CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :10/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	329/2019	Infotech Financials Pvt. Ltd. and Others Vs. SEBI	Mr.JanakDwarkadas,Sr.Ad v-i/b-ZerickDastoor  Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	330/2019	Ajay Shah Vs. SEBI	Mr Shyam Mehta, Sr. Advocate-i/b-Zerick Dastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point

**617-ADMDISP--COURTCODE-DARKFIBRE AT 11.07 A.M.**

5	SEBI Appeal	747/2021	MASTER CAPITAL SERVICES LIMITED Vs. SEBI	Mr. Sachin Mittal Advocate
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**288-ADM DISPOSAL-COURTCODE-PRICERISEWTM- AT 11.09 A.M.**

6	SEBI Appeal	5/2020	Maheshwari Financial Services Limited Vs. SEBI	Alliance Law  K. ASHAR AND CO.
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**357-DISPOSAL-COURTCODE-IPOPROCEEDSICDR- AT 11.11 A.M.**

7	SEBI Appeal	496/2020	V C G and Co. and Anr. Vs. SEBI and Anr.	Prakash Shah and Associates The Law Point
Sub Matter :		Misc. Application/0000334/2022		
	Misc. Application	334/2022	SEBI Vs. VCG AND CO. AND Anr.	Prakash Shah and Associates

(Main Matter Number :SEBI Appeal/0000496/2020)

**294-ADMDISPOSAL-COURTCODE-TRANSFERSHARES- AT 11.13 A.M.**

8	SEBI Appeal	98/2021	Sham Sadhram Gandhi Vs. SEBI	Corporate Attorneys  The Law Point
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Securities Appellate Tribunal

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CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :10/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	99/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys  The Law Point
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000618/2021				
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000619/2021				
	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) : Misc. Application/0000621/2021				
<b><u>337-ADMDISP-COURTCODE-AMENDEDCSN- AT 11.15 A.M.</u></b>				
9	SEBI Appeal	312/2021	Chanda Kochhar Vs. SEBI	RASHMIKANT AND PARTNERS ELP
Sub Matter(Disposed) : Misc. Application/0000570/2021				
<b><u>308-DISPOSAL- COURTCODE-BOARDIRECTORS- AT 11.17 A.M.</u></b>				
10	SEBI Appeal	432/2021	SHEKHAWATI POLY-YARN LIMITED and ORS. Vs. NSEIL AND SEBI	S .K.JAIN and CO. Company Secretaries
Sub Matter : Misc. Application/0000831/2021				

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CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :10/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	831/2021	SHEKHAWATI POLY-YARN LTD. AND OTHERS Vs. NSEIL AND SEBI	DR. S. K. JAIN, PCS  MKA AND CO.- NSEIL
(Main Matter Number :SEBI Appeal/0000432/2021)				

**402-ADMDISPOSAL-CODE-INSIDERINDIABULLS- AT 11.19 A.M.**

11	SEBI Appeal	476/2021	INDIABULLS VENTURES LTD.and ANR. Vs. SEBI	PARINAM LAW ASSOCIATES
	Misc. Application	843/2021	Indiabulls Venture Ltd.and Anr Vs. SEBI	Parinam Law Associats

**635-ADM-COURTCODE-DEMATFREEZED- AT 11.21 A.M.**

12	SEBI Appeal	784/2021	ARUNA DILIPKUMAR PAREKH Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0001429/2021				

**679-ADMDISP- CODE-GDRNISSAN- AT 11.23 A.M.**

13	Misc. Application AND SEBI APPEAL 28/2022	6/2022	PRAVEEN KUMAR HASTIMAL SHAH - STAY APPLICATION Vs. SEBI	Dinesh Prakash Guchiya, Advocate
14	SEBI Appeal	29/2022	PRAVEEN KUMAR HASTIMAL SHAH Vs. SEBI	Dinesh Prakash Guchiya, Advocate

THEN

SECURITIES APPELLATE TRIBUNAL

IN THE COURT OF/CORAM: HON. JS. TARUN AGARWALA, PRESIDING OFFICER AND HON. MEERA SWARUP, TECHNICAL MEMBER

CIVIL CAUSELIST OF: 10/06/2022

650PARTHEARD-CODE-MISHKAPRICERISE- AT 11.30A.M.

15	SEBI Appeal	72/2021	Sorabh Kumar Poddar VS SEBI Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
	SEBI Appeal	207/2021	Kiran Narayanprasaed Toshniwal Vs. SEBI	J. L. ADVISORS Mr. Nishit Dhruva, Advocate
	SEBI Appeal	208/2021	Neha Toshniwal Vs. SEBI	J L Legal Advisors Mr. Nishit Dhruva, Advocate
	SEBI Appeal	209/2021	Pawan Darak Vs. SEBI	J L Legal Advisors Mr. Nishit Dhruva, Advocate
	SEBI Appeal	210/2021	Sunita Toshniwal Vs. SEBI	J L Legal Advisors Mr. Nishit Dhruva, Advocate
	SEBI Appeal	211/2021	Sandeep Saraf Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate

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 CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :10/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	212/2021	Ritu Saraf Vs. SEBI	J L Legal Advisors Mr. Nishit Dhruva, Advocate
	SEBI Appeal	213/2021	Kanta Balkishan Vs. SEBI	Ms. Shradha Achliya, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter :		Misc. Application/0000539/2021		
	SEBI Appeal	108/2021	Ravi B. Wattamwar HUF Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000156/2021		
	SEBI Appeal	109/2021	Megha Ravi Wattamwar Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000157/2021		
	SEBI Appeal	159/2021	Sanjay Ambadas Joshi Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000212/2021		
	SEBI Appeal	160/2021	Vinita Sanjay Joshi Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000213/2021		
	SEBI Appeal	199/2021	Anil Satyanarayan Roongta and Ors. Vs. SEBI	Mr. Kunal Katariya, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000246/2021		

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CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :10/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	539/2021	Kanta Balkishan Jaju- STAY APPLICATION Vs. SEBI	Ms. Neha Achliya, Advocate MDP and Partners
	SEBI Appeal	786/2021	MANSI MANOJ RANE Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001361/2021		
	SEBI Appeal	787/2021	OMPRAKASH SHARMA Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001362/2021		
	Sub Matter(Disposed) :	Misc. Application/0001363/2021		
	SEBI Appeal	788/2021	MANISH KUMAR BHATI Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001364/2021		
	SEBI Appeal	789/2021	TEJAS GALA Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001369/2021		
	SEBI Appeal	790/2021	TEJAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001370/2021		
	SEBI Appeal	791/2021	PRIYANKA MHAPSEKAR Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001377/2021		
	Sub Matter(Disposed) :	Misc. Application/0001378/2021		
	SEBI Appeal	792/2021	KIRIT RAMNIKLAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
	Sub Matter(Disposed) :	Misc. Application/0001379/2021		



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CIVIL CAUSE LIST OF DATE :10/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	793/2021	VIKRAM SHAH Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001380/2021		
	SEBI Appeal	794/2021	USHA RAKESHKUMAR DIXIT Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001384/2021		
	SEBI Appeal	795/2021	TUSHAR ASHOK THAKUR Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001396/2021		
	SEBI Appeal	796/2021	ASHISH ISHWARLAL SHAH Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001397/2021		
	SEBI Appeal	797/2021	KETAN JUMAKHLAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001398/2021		